

Now, they will initiate suitable audit inspection, in December, 2001 itself.

Investigation by Crime Branch (Delhi Police) Against M/s United Breweries Ltd.

2930. SHRI RAJU PARMAR:

MISS FRIDA TOPNO:

SHRI BHAGATRAM MANHAR:

Will the Minister of FINANCE be pleased refer to the answer to Unstarred Question 3151 given in the Rajya Sabha on 21st August, 2001 and state;

(a) whether it is a fact that the Crime Branch of Delhi Police has not so far investigated the forgery committed by Ms United Breweries Ltd. inspite of the fact that the FIR was registered more than a year back;

(b) If so, what is the actual position in this regard and whether Government propose to take up the matter with

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN): (a) No report about completion of investigation has been received by the Directorate of Enforcement from Delhi Police.

(b) and (c) Delhi Police has been requested to send a report on the action taken and a copy of the challan filed, if any in the Court.

Under Utilization of Noida MINT

2931. SHRI K.B. KRISHNA MURTHY:

SHRI KHAGEN DAS:

Will the Minister of FINANCE be pleased to state;

(a) whether the Government Mint at Noida became operational in 1988;